

# **NOTICE**

As directed, kindly take notice that the D.B.-III comprising Hon'ble Mr. Justice Rajeev Ranjan Prasad & Hon'ble Justice Smt. Soni Shrivastava will take up the following case today i.e. on 15<sup>th</sup> May, 2026 at 1.15 P.M. in Court No. 8 (Main Building).

## **FOR ORDERS (ON PETITIONS)**

1. CR. APP (DB)/105/2026  
AGAINST CONVICTIO CR. APP (DB)  
AGAIN  
IA-1/2026 ()  
BAIL

2 MD. JABIR @ MD. JABIR  
SHAIKH  
VS THE STATE OF BIHAR

IQBAL ASIF NIAZI  
ABU BAKAR  
MOHAMMAD KASHIF  
YUNUS

DILIP KUMAR  
SINHA  
VIRENDRA KUMAR

**Patna High Court**

**Dated, 15<sup>th</sup> May, 2026**

**By order of Hon'ble Court**

**Sd/-**

**(Pranaw Shankar)  
Joint Registrar (List)**

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